# **HIGH COURT OF JAMMU & KASHMIR AND LADAKH**

(Office of the Registrar General at Srinagar) \*\*\*\*

Subject:- Nomination of ex-officio Member Secretary to the Hon'ble Juvenile Justice Committee, High Court of J&K and Ladakh.

#### <u>ORDER</u>

## No.: 669 of 2025/RG

In supersession of previous orders so far it pertains to the aforesaid subject, Ms. Sonia Gupta, Director, J&K Judicial Academy is hereby designated as the Ex-Officio Member Secretary to the Hon'ble Juvenile Justice Committee, High Court of J&K and Ladakh till further orders.

### By Order.

Dated: 2025 .06.2025

(M.K Sharma) Registrar General (Officiating) Dated:20 .06.2025

#### No.: 33700-79/RG/GS

# Copy of the above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_

......for kind information of their Lordships;

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information;
- 4. Ms. Sonia Gupta, Director, J&K Judicial Academy, Srinagar for information and necessary action;
- 5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- 6. Shri Amit Kumar Gupta, Chairman, J&K Sales Tax Appellate Tribunal;

.....for information.

- 7. CPC, e-Courts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the High Court Website.
- 8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
- 9. Order file.

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Registrar General (Officiating)